

The actual operations of foreign airlines, however, depend upon the Commercial judgement of the carriers concerned.

Pawan Hans

3115. SHRI SANAT KUMAR MANDAL : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the outcome of the on-going negotiations between US-based Bell Helicopter and Public sector Pawan Hans for a joint venture to maintain helicopters, spares management and undertaking other related activities;

(b) how far this tie-up help the Pawan Hans to improve its operational results; and

(c) the salient features of the proposed joint venture?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) There is no proposal for a joint venture between US-based Bell Helicopters and Pawan Hans Ltd.

(b) and (C). Do not arise.

Diversion of Foreign Flights

3116. SHRI AJOY MUKHOPADHYAY : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government propose to divert some flights of foreign airlines from Delhi and Bombay to Calcutta to reduce pressure on these two airports;

(b) whether the Government also propose to operate more Air India's flights from Calcutta to different countries; and

(c) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) Due to the geographic location and other factors, Calcutta cannot be offered as an alternate airport to Delhi/Bombay. However, as a matter of policy, Government has been offering various incentives to promote Calcutta as a point of call for foreign carriers. The actual operations are left to the commercial judgement of the airlines. At present, nine foreign carriers are operating to/from Calcutta.

(b) and (c). Air India is operating 4 flights a week to/from Calcutta offering convenient connections over Bombay to various countries on Air India's network. Indian Airlines have recently commenced a once weekly new International Service on Calcutta-Yagon-Calcutta sector. Operations of more flights by national carriers will depend upon factors like traffic demand and availability of aircraft.

[Translation]

Financial Assistance for Development of Tourism

3117. SHRI RAJ NARAIN : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the details of financial assistance given to each State by the Union Government for the development of tourism during 1993-94 and 1994-95;

(b) the details of financial assistance given to each State for the development of tourism in Private sector during 1995-96 so far;

(c) whether the Government have given any suggestion issued guidelines to the State Governments for giving loans to the private sector to encourage tourism therein; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) Central financial assistance is provided on the basis of specific proposals received from the State Govts. and Union Territories. The amounts sanctioned and released during 1993-94 and 1994-95 to various State/UT Governments are given in the enclosed Statement.

(b) to (d). To encourage investment in Tourism by Private Sector the Government provides incentives such as Interest Subsidy to One, Two and Three Starred Hotels and heritage Hotels (located outside 4 Metro politan Cities) on the loans granted by TFCI, IFCI and SFCI at the rate of 3% to 5%. In addition, the Government also provides concessions under the Income Tax Act, 1961.

STATEMENT

Central Financial Assistance sanctioned and released to the State Governments/Union Territories During 1993-94 and 1994-95.

		(Rs. in lakhs)			
S. No.	States	1993-94		1994-95	
		Amount Sanctioned	Amount Released	Amount Sanctioned	Amount Released
1	2	3	4	5	6
1.	Andhra Pradesh	114.28	48.15	171.99	73.00
2.	Arunachal Pradesh	45.40	23.50	-	-
3.	Assam	78.11	28.83	52.99	27.00
4.	Bihar	9.75	4.95	10.10	24.00
5.	Goa	78.82	37.83	76.74	32.65
6.	Gujarat	65.76	35.48	14.50	7.50
7.	Haryana	226.76	44.70	173.98	45.00